Self appraisal report for Year (2022-23)

Auditor Agency: Dr B K Pandey

Ministry Name: Ministry of Finance

Department Name: Department of Financial Services

Public Authority Name: Pension Fund Regulatory and Development Authority

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function	·						
1.1	Particulars of its organisation, functions a	nd duties[Section	on 4(1)(b)(i)]				
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://www.pf rda.org.in/inde x1.cshtml?lsid =218	,	1.28	Fully Met
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2608		1.28	Fully Met
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://www.pf rda.org.in/writ ereaddata/link s/subscriberch arter1_compr essedcde061 04-b1ac-4127 -8b68-7761c9 aa508.pdf	, 1	1.28	Fully Met
1.1.4	Function and duties	Fully Met	1.28	1.28	https://www.pf rda.org.in/mya		1.28	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					uth/admin/showimg.cshtml? D=1017			
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2608	a a	1.28	Fully Met
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1017	a a	1.28	The details of committees and commissions constituted from time to time may be provided
1.2	Power and duties of its officers and employee	s[Section 4	(1) (b)(ii)]					•
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1018	a o	1.54	Fully Met
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=716	a a	1.54	Fully Met
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=716	a a	1.54	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.2.4	Exercised	Fully Met	1.54	1.54	https://www.pi rda.org.in/mya uth/admin/sho wimg.cshtml? D=716	a 0	1.54	Fully Met
1.2.5	Work allocation	Fully Met	1.54	1.54	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=2609	a 0	1.54	Fully Met
1.3	Procedure followed in decision making proce	ss [Section 4	4(1)(b)(iii)]				
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://www.pi rda.org.in/mya uth/admin/sho wimg.cshtml? D=2211	a)	1.54	Fully Met
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=2211	a o	1.54	Fully Met
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=2132	a)	1.54	Fully Met
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=2211	a o	1.54	The page must be revisited for more clarity
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://www.p	Fully Met	1.54	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2211			
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]						
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		1.54	More in depth information needs to be provided
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		1.54	Fully Met
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		1.54	Fully Met
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		1.54	Fully Met
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?lsid =177		1.54	Fully Met
1.5	Rules, regulations, instructions manual and r	ecords for d	lischargin	g function	s[Section 4(1)	(b)(v)]		
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		1.92	Fully Met
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://www.pf rda.org.in/inde		1.92	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					x1.cshtml?lsid =69			
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		1.92	Fully Met
1.5.4	Transfer policy and transfer orders	Not Applica	ble0	0	empty	Not Applica	ble0	NA
1.6	Categories of documents held by the auth	ority under its o	control[Se	ection 4(1)	(b) (vi)]			
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1022	a I	3.85	Fully Met
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1022	n I	3.85	Fully Met
1.7	Boards, Councils, Committees and other I	Bodies constitu	ted as pa	rt of the Pu	ublic Authority	[Section 4(1)(b)(viii)]	
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2604	n I	0.96	Fully Met
1.7.2	Composition	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2604	n I	0.96	Fully Met
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://www.pf rda.org.in/inde x1.cshtml?lsid		0.96	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					=1757			
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=517	a a	0.96	Fully Met
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=517	a a	0.96	Fully Met
1.7.6	Whether their meetings are open to the public?	Fully Met	0.96	0.96	https://www.pf rda.org.in/inde x1.cshtml?lsid =1113		0.96	Fully Met
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	https://www.pf rda.org.in/inde x1.cshtml?lsid =1113		0.96	Fully Met
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://www.pf rda.org.in/inde x1.cshtml?lsid =1113		0.96	Fully Met
1.8	Directory of officers and employees[Section 4	(1) (b) (ix)]						
1.8.1	Name and designation	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2612	a o	3.85	Fully Met
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho	a	3.85	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					wimg.cshtml?l D=2612			
1.9	Monthly Remuneration received by officers &	employees in	cluding	system of	compensation	n[Section 4(1)) (b) (x)]	
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2567		3.85	Fully Met
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2567	n N	3.85	Fully Met
1.10	Name, designation and other particulars of pu	ıblic informati	on offic	ers[Sectio	n 4(1) (b) (xvi)]		
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2582		3.85	Fully Met
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2582	n N	3.85	Fully Met
1.11	No. Of employees against whom Disciplinary	action has be	en prop	osed/ take	n(Section 4(2))		
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Not Applicable	e0	0	empty	Partially Met	1.93	The information about disciplinary action may be provided and in case there

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
								is no such case, that also needs to be mentioned
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Not Applicable	e0	0	empty	Partially Met	1.93	Partially Met
1.12	Programmes to advance understanding of RT	I(Section 26)						
1.12.1	Educational programmes	Not Applicable	e0	0	empty	Partially Met	0.96	There has to be educational programmes
1.12.2	Efforts to encourage public authority to participate in these programmes	eNot Applicable	e0	0	empty	Partially Met	0.96	There must be efforts to encourage public authority for participation
1.12.3	Training of CPIO/APIO	Not Applicable	e 0	0	empty	Partially Met	0.96	Trainings should be given to CPIO/APIO REGARDING rti ACT
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Not Applicable	e0	0	empty	Partially Met	0.96	Partially Met
1.13	Transfer policy and transfer orders[F No. 1/6/2	2011- IR dt. 15	4.2013					
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Not Applicable	e0	0	empty	Not Applicable	e0	NA
Total			75	75		90	83	
2	Budget and Programme				-			
2.1	Budget allocated to each agency including all 4(1)(b)(xi)]	plans, propos	sed exp	enditure a	nd reports o	on disbursemen	ts made	etc.[Section

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2615	1	10.00	Fully Met
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2615	ı	10.00	Fully Met
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2615	1	10.00	Fully Met
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2615	ı	10.00	Fully Met
2.1.5	Report on disbursements made and place where the related reports are available	Not Applicable	0	0	empty	Not Applicable	0	NA
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR	dt. 11.9.2012)						
2.2.1	Budget	Not Applicable	0	0	empty	Partially Met	8.34	Information must be given
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Not Applicable	eO	0	empty	Partially Met	8.34	Partially Met
2.2.3	Information related to procurements- (a)	Fully Met	16.67	16.67	https://www.pf	Fully Met	16.67	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.				rda.org.in/tenders.cshtml			
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]					
2.3.1	Name of the programme of activity	Fully Met	6.25	6.25	https://www.p rda.org.in/mya uth/admin/sho wimg.cshtml? D=1935	a O	6.25	Fully Met
2.3.2	Objective of the programme	Fully Met	6.25	6.25	https://www.prda.org.in/myauth/admin/showimg.cshtml?	a O	6.25	Fully Met
2.3.3	Procedure to avail benefits	Fully Met	6.25	6.25	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=1935	a O	6.25	Fully Met
2.3.4	Duration of the programme/ scheme	Fully Met	6.25	6.25	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=1935	a O	6.25	Fully Met
2.3.5	Physical and financial targets of the programme	Fully Met	6.25	6.25	https://www.p rda.org.in/mya uth/admin/sho	a	6.25	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					wimg.cshtml?l D=1935			
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1935	ı	6.25	Fully Met
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?! D=1935	ı	6.25	Fully Met
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1935	ı	6.25	Fully Met
2.4	Discretionary and non-discretionary grants [F.	No. 1/6/2011-	IR dt. 1	5.04.2013]				
2.4.1	, , , , , , , , , , , , , , , , , , , ,	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2616	ı	25.00	Fully Met
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	0	empty	Not Applicable	0	NA
2.5	Particulars of recipients of concessions, perm	its of authoriz	ations	granted by	the public au	thority[Section	n <i>4(</i> 1) (b)	(xiii)]
2.5.1			25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1936	Fully Met	25.00	Fully Met
2.5.2	For each concessions, permit or authorization	Fully Met	25	25.00	https://www.pf	Fully Met	25.00	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
	granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations				rda.org.in/mya uth/admin/sho wimg.cshtml?I D=1936			
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2	2013]						
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	_	50	50.00	https://www.pf rda.org.in/inde x1.cshtml?lsid =65	•	50.00	Fully Met
Total			232	232		265	248	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultati formulation of policy or implementation there	of [Section 4(1)(b)(vi	i)] [F No 1/	6/2011-IR dt. 1	5.04.2013]		
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		12.50	Fully Met
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	0	0	empty	Not Applicable	90	NA
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	NA

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks		Auditor Marks	Auditor Remarks/URL
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	• 0	0	empty	Not Applicable	0	NA
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	e0	0	empty	Not Applicable	0	NA
3.2	Are the details of policies / decisions, which a	ffect public, ir	nforme	d to them[S	Section 4(1)	(c)]		
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year		e0	0	empty	Not Applicable	0	NA
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process		0	0	empty	Not Applicable	0	NA
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Not Applicable	0	0	empty	Not Applicable	eO	NA
3.3	Dissemination of information widely and in su	ch form and n	nanner	which is e	asily acces	sible to the publi	c [Section	n 4(3)]

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://www.pf rda.org.in/inde x1.cshtml?lsid =15	Fully Met	50.00	Fully Met
3.4	Form of accessibility of information manual/ h	andbook[Sect	ion 4(1	(b)]				
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1030		25.00	Fully Met
3.4.2	Information manual/handbook available in Printed	Not Applicable	0	0	empty	Partially Met	12.50	Partially Met
	format					-		-
3.5	Whether information manual/ handbook availa	ble free of co	st or no	t [Section	4(1)(b)]			
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://www.pf rda.org.in/inde x1.cshtml?lsid =854)	25.00	Fully Met
3.5.2	List of materials available At a reasonable cost of the medium	Not Applicable	0	0	empty	Not Applicable	0	NA
Total			113	113		138	125	
4	E-Governance							
4.1	Language in which Information Manual/Handb	ook Available	[F No.	1/6/2011-IF	R dt. 15.4.2013	1		
4.1.1	English	Fully Met	14.29	14.29	https://www.pf rda.org.in/inde x1.cshtml?lsid =854	Fully Met	14.29	Fully Met
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	https://www.pf rda.org.in/inde x1.cshtml?lsid =854)	14.29	Fully Met
4.2	When was the information Manual/Handbook I	ast updated?	F No. 1	/6/2011-IR	dt 15.4.2013]			
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://www.pf	Fully Met	28.57	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					rda.org.in/inde x1.cshtml?lsic =854			
4.3	Information available in electronic form[Section of the content of	on 4(1)(b)(xi	v)]					
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1030	a 0	9.52	Fully Met
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1030	a o	9.52	Fully Met
4.3.3	Location where available	Fully Met	9.52	9.52	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1030	a 0	9.52	Fully Met
4.4	Particulars of facilities available to citizen for	obtaining ir	nformatio	n[Section 4	l(1)(b)(xv)]			
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1031	a 0	0	Not Metioned in the given URL
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1031	a 0	7.14	Fully Met
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya	,	7.14	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					uth/admin/sho wimg.cshtml?l D=1031			
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1031	ı	7.14	Fully Met
4.5	Such other information as may be prescribed	under Section	4(i) (b)	(xvii)				
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid =177	•	3.57	Fully Met
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2583	ı	3.57	Fully Met
4.5.3	List of completed schemes/ projects/ Programmes	Not Applicable	0	0	empty	Not Applicable	0	NA
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	0	0	empty	Not Applicable	0	NA
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicable	0	0	empty	Not Met	0	The relevant details may be provided
4.5.6	Annual Report	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid =65	,	3.57	Fully Met
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid =246	,	3.57	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	,	3.57	3.57	https://www.pf rda.org.in/writ ereaddata/link s/subscriberch arter1_compr essedcde061 04-b1ac-4127 -8b68-7761c9 aa508.pdf	Partially Met	1.79	Not mentioned in the given URL.
4.6	Receipt & Disposal of RTI applications & appe	eals [F.No 1/6/2	2011-IR	dt. 15.04.2	2013]			
4.6.1	Details of applications received and disposed		14.29	14.29	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2583		14.29	Fully Met
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2583		14.29	Fully Met
4.7	Replies to questions asked in the parliament[Section 4(1)(d)	(2)]					
4.7.1	Details of questions asked and replies given	Not Applicable		0	empty	Not Met	0	Link of the parliamentary question answers related to PFRDA may be provided
Total		<u> </u>	161	161		193	152	1 2 12 11 31 3
5	Information as may be prescribed					, 22		
5.1	Such other information as may be prescribed	[F.No. 1/2/2010	6-IR dt.	17.8.2016.	F No. 1/6/201	1-IR dt. 15.4.2	013]	
5.1.1	Name & details of - (a) Current CPIOs & FAAs,	-	20	20.00	https://www.pf		20.00	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
	(b) Earlier CPIO & FAAs from 1.1.2015				rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2582			
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out, (b) Report of the audit carried out	Fully Met	20	20.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2407		20.00	Fully Met
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment, (b) Name & Designation of the officers	Fully Met	20	20.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2238		20.00	Fully Met
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Not Applicable	90	0	empty	Not Met	0	Consultancy committee of key stake holders for advice on Suo moto disclosure must be constituted
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Not Applicable	0	0	empty	Not Met	0	Committee of PIOs/FAAs must be constituted
Total			60	60		100	60	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain	Fully Met	25	25.00	https://www.pf rda.org.in/inde	,	25.00	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained	Remarks	Auditor	Auditor	Auditor
				Mark		Category	Marks	Remarks/URL
	information				x1.cshtml?lsid =404			
6.2	Guidelines for Indian Government Websites Secretariat Manual of Office Procedures (CS Personnel, Publ	` '	•		•			
6.2.1	Whether STQC certification obtained and its validity	Not Applicable	0	0	empty	Partially Met	6.25	The certificate may be obtained and displayed on the website
6.2.2	Does the website show the certificate on the Website?	Not Applicable	0	0	empty	Partially Met	6.25	The certificate must be visible on the website
Total			25	25		50	38	
	Total		665	665		836	705	